

DELHI LEGISLATIVE ASSEMBLY

REVISED LIST OF BUSINESS

Tuesday, 24th March, 2015/ 3 Chaitra 1937 (Saka)

2.00 P.M

NATIONAL SONG-VANDE MATARAM

1. Papers to be laid on the Table:

1. Sh. Manish Sisodia, Minister of Co-Operation to lay the copies of Annual Report for the year 2012-13 and 2013-14 of the Delhi Co-Operative Housing Finance Corporation Ltd. (English & Hindi).

2. Sh. Gopal Rai, Minister of Transport to lay the copies of following documents:-

(i) Copy of Separate Audit Report of DTC for the year 2012-13
(English Version)

(ii) Copy of Separate Audit Report of DTC for the year 2012-13
(Hindi Version)

(iii) Copy of Delay & Review Statement showing reasons for the delay in Laying the Audit Report of DTC for the year 2012-13.

2. Special Mention(Rule 280):

Following Members to raise matters under Rule 280:

1. Sh. Devinder Sehrawat

5. Sh. Vijender Gupta

2. Sh. Om Prakash Sharma

6. Ms. Alka Lamba

3. Ms Bhavna Gaur

7. Sh. Naresh Balyan

4. Sh. Sahi Ram

8. Sh. Vishesh Ravi

3. Introduction of Bill:

Sh. Manish Sisodia, Minister of Finance to introduce the Delhi Value Added Tax (First Amendment) Bill 2015 with the leave of the House.

4. Election of Financial Committees:

Sh. Arind Kejriwal, Chief Minister to move the following motion:

“That the Members of this House do proceed to elect in the manner required under Rule 192(2), Rule 194(2) and Rule 196(2) of the Rules of Procedure and Conduct of Business in the Legislative Assembly, nine Members each from amongst themselves to serve as Members of the Public Accounts Committee, Estimates Committee and Committee on Govt. Undertakings beginning from 1st April, 2015.”

5. Election of three Members for Delhi Development Authority:

Sh. Manish Sisodia, Deputy Chief Minister to move the following motion:

“That the Members of this House do proceed to elect in the manner required under Rule 3(3) (F) of the Delhi Development Act 1957 to elect three Members from amongst themselves to serve as Members of the Delhi Development Authority from the date of their election”

6. ANNUAL BUDGET (2015-16) :

Presentation of Annual Budget (2015-16) :

Sh. Manish Sisodia, Minister of Finance to present the Annual Budget for the Financial Year 2015-16.

7. Presentation of Demands for Grants: The Minister of Finance to present the Demands for Grants for the Financial Year 2015-16.

8. Presentation and Voting on the Supplementary Demands (2014-2015): The Minister of Finance to present the first and final batch of Supplementary Demands for the Financial Year 2014-2015.

9. Appropriation (No.1) Bill, 2015: The Minister of Finance to introduce the ‘Appropriation (No.1) Bill, 2015’ with the leave of the House.

The Minister of Finance also to move that the Bill be considered and passed.

10. Presentation and Voting on the Demands for Grants (Vote on Account) for the period April to June 2015: The Minister of Finance to present the Demands for Grants (Vote on Account) for the period April to June 2015.

11. **Appropriation (Vote on Account) Bill, 2015:** The Minister of Finance to introduce the 'Appropriation (Vote on Account) Bill, 2015' with the leave of the House.
12. **Discussion on Budget (Vote on Account) :**
Discussion on Budget (Vote on Account) presented by the Finance Minister.

Delhi
24th March 2015

L.R Garg
Secretary